

(2)

Applicant is at liberty to approach this Bench again in case the order is not complied with or for any further clarification.

With the aforesaid observations, this IA(IBC)/518/KOB/2023 is **allowed and disposed of.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**